

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 09<sup>th</sup> May, 2019  
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 146/2017(CZ)	Babu Lal Jajoo Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
2.	Review Application No. 08/2017(CZ) in O.A.No.30/2015(CZ) <b>(M.A.No.458/17)</b> <b>(M.A.No.541/17)</b>	Procter & Gamble Home Products Ltd. & 9 Ors. Vs P.C. Sharma	Mr. Ajay Gupta, Adv. for Applicant Mr. Sandeep Singh, Adv. Mr. Rohit Sharma, Adv.	
<b>FOR COMPLIANCE</b>				
3.	Original Application No. 64/2016(CZ)	Mahendra Singh Borawat & 3 Ors. <i>(Wind Energy, Plant)</i> Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vivek Choudhary, Adv.	
4.	Original Application No. 63/2016(CZ) <b>(M.A.No.537/17)</b>	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	

**Note :** **No Hon'ble Members is posted in this Bench. The Cases listed on 09-05-2019 shall be adjourned to 08-07-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)